

SHRI 6. N. MAZUMDAR: May J. know, Sir, whether there is any proposal to induce the employers to set up a beneficiation plant here and induce them to work out lower grade ore?

SHRI K. D. MALAVIYA: As a matter of fact one beneficiation plant is already installed in Madhya Pradesh. There are also other proposals which are being considered and recently the Commerce and Industry Ministry have been informed of proposals for the installation of beneficiation plants in connection with ferro-manganese projects.

PROF. G. RANGA: What is meant by beneficiation?

SHRI K. D. MALAVIYA: Uplifting of low grade ore. Ordinarily, the ore contains 38 to 42 per cent, of manganese. It is not much in demand as such. By processing it, the percentage is raised 46 or 48 per cent, and then it becomes in great demand.

SHRI GOVINDA REDDY: What are the other measures of relief that are being considered?

SHRI K. D. MALAVIYA: Various representations for relief have been received from the miners. They include reduction in railway freight, dockyard charges and all that and creation of a marketing board for manganese ore. All these are under consideration. A proposal to establish a ferro-manganese plant is also under consideration in the Commerce and Industry Ministry.

SHRI GOVINDA REDDY: Is it under active consideration, Sir?

SHRI K. D. MALAVIYA: Yes; it is under active consideration but we are doubtful whether we will be able to consume a lot of ferro-manganese.

SHRI S. N. MAZUMDAR: Is it not a fact that the Prime Minister somewhere expressed himself strongly against the use of this term 'active consideration'?

(No reply.)

#### IMPORT DUTY ON BETEL-NUTS

\*326. SHRI T. R. DEOGIRIKAR: Will the Minister for FINANCE be pleased, to state the amount realised as import duty on betel-nuts during the first quarter of the current financial year?

THE DEPUTY MINISTER? FOR FINANCE (SHRI A. C. GUHA): The amount realised is Rs. 1-41 crores.

SHRI T. R. DEOGIRIKAR: Do the Government hope to realise the budgeted amount of this import duty on betel-nuts which is Rs. 8 crores?

SHRI A. C. GUHA: We expect it would go up to Rs. 6 crores. This year's collection is better than that of last two years. In 1952-53 it was only one crore and five lakhs and in 1953-54 it was only 99 lakhs. This year it is Rs. 1 41 crores.

SHRI T. R. DEOGIRIKAR: Are the\* Government aware that betel-nuts are-smuggled into this country to a large extent from countries where there is: no import duty on betel-nuts?

SHRI A. C. GUHA: At least it is smuggled from East Pakistan; that we-know, and I think quite a considerable quantity.

SHRI D. NARAYAN: May I know the income derived from this import duty in the first three months of last year?

SHRI A. C. GUHA: As I have already-stated, it is Rs. 99 lakhs.

SHRI D. NARAYAN: Does this mean-that the imports have gone down and' if so by what quantity?

SHRI A. C. GUHA: The import duty realised during the first quarter of this year is more than that of the first quarter of last year. It was only Rs. 99 lakhs last year and it is Rs. 1-41 crores this year.

SHRI D. NARAYAN: What I want to know is, has the quantity of in>-ports gone down?

SHRI A. C. GUHA: I think so far as sea-borne imports are concerned, there is not much decrease but land imports from Pakistan has altogether stopped. There is no import from Pakistan this year.

SHRI H. C. DASAPPA: May I know how long this smuggling has been going on?

SHRI A. C. GUHA: Smuggling is a very ancient tradition; it is not only in this country but all over the world.

SHRI H. C. DASAPPA: Surely, that could only be after the division of India; not before that.

SHRI A. C. GUHA: We had land frontiers even before that; the French and Portuguese territories have also been sources of smuggling into India.

SHRI H. C. DASAPPA: Has there been an increase or has it decreased? And what steps are being taken by the Government?

SHRI A. C. GUHA: As for the steps that we are taking, I have mentioned several times here and the hon. Member knows what we are doing. I cannot say that smuggling as such has increased but maybe smuggling of betel-nuts has increased.

#### HOISTING OF PAKISTAN NATIONAL FLAG AT NIZAMABAD

♦327. SHRI V. K. DHAGE: Will the Minister for STATES be pleased to state:

(a) whether Government are aware that Pakistan National flag was hoisted on the Independence day, 1954, on the Mahatma Gandhi statue at Nizamabad and at several other places in Hyderabad; and

(b) if so, what action Government have taken in the matter?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) and (b). According to reports received by the Government of India, green

I flags resembling the Pakistan National flag were found in a few places in the Hyderabad State. The local authorities took prompt steps to have the flags removed and to maintain law and order.

SHRI V. K. DHAGE: May I know, Sir, in how many places were these flags hoisted in Hyderabad?

DR. K. N. KATJU: The places were: Nizamabad, Hyderabad, Armoor, Secunderabad, Nirmal, Osmanabad, Bodhan and Gulbarga. I think it is all now public property and practically ancient knowledge.

SHRI V. K. DHAGE: What I would like to know from the hon. Minister is what the causes were that led to the disturbance of peace and order in the cities.

DR. K. N. KATJU: Law and order has been maintained, peace committees have been formed, and.....

SHRI V. K. DHAGE: That is not my question, Sir.

DR. K. N. KATJU: What is the hon Member's question?

MR. CHAIRMAN: His question was what were the causes that led to these disturbances.

DR. K. N. KATJU: The question is, as my hon. friend has indicated, what are the causes behind the tangible cause. How can I say? The tangible cause is that some mischief makers have created the trouble. Some people say he is a Muslim; some people say that he is an agent provocateur; some people say that he was sent from Pakistan; some people say that he was set up by various communal organisations inside the country. What you saw actually was a green flag flying and that started the fire.

SHRI S. N. DWIVEDY: What is the information of the Government?

MR. CHAIRMAN: What he has given is the information of the Government.